## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. GURU DHANANSAY For RAS KUMAR SHABAKIT

Coured for petilion

JOSE TOHN

ROR KUNTA & PARTRIDAG

COUNCEL FOR

RA & R)

## **ORDER**

Counsel for petitioner present. Counsel for R4 & R7 present. R2 called absent. No representation. Counsel for petitioner stated that they are intending to settle the issue and prayed time for making submissions on the final outcome of the same. Time extended at request. Put up on 04.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)